

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1792
ANSWERED ON:16.12.2013
WILDLIFE SANCTUARY
Punia Shri P.L.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government proposes to ban mining in wildlife sanctuaries and national parks in the country;
- (b) if so, the details thereof;
- (c) the time by which it is likely to be implemented; and
- (d) if not, the reasons therefor and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) to (c) The Supreme Court of India vide their order dated 4th August 2006 in Writ Petition (Civil) No. 202/1995 (T.N. Godavarman Thirumulpad vs. Union of India) had prohibited mining inside National Parks and Sanctuaries notified under the Wild Life (Protection) Act, 1972. The said order is being implemented.
- (d) Does not arise.